

**GOVERNMENT OF INDIA
FOOD PROCESSING INDUSTRIES
LOK SABHA**

STARRED QUESTION NO:242

ANSWERED ON:11.12.2012

MEGA FOOD PARKS

Das Shri Bhakta Charan;Vijayan Shri A.K.S.

Will the Minister of FOOD PROCESSING INDUSTRIES be pleased to state:

- (a) the details of the schemes in operation for storage and processing of fruits and vegetables in the country;
- (b) whether the Government has any proposal to establish mega food parks in the rural and backward areas of the country;
- (c) if so, the details thereof including the locations identified for the purpose, State-wise;
- (d) whether the Government has set up any expert Committee to review the functioning of the Mega Food Park scheme in the country and if so, the details thereof including the composition of the said Committee; and
- (e) the time by which the said Committee is likely to submit its report?

Answer

THE MINISTER OF FOOD PROCESSING INDUSTRIES (SHRI SHARAD PAWAR)

(a) to (e): A Statement is laid on the Table of the House.

STATEMENT REFERRED TO IN REPLY TO PART (a) TO (e) OF LOK SABHA STARRED QUESTION NO.242 FOR ANSWER ON 11TH DECEMBER, 2012 REGARDING MEGA FOOD PARKS

(a): The schemes implemented by Government for storage and processing of fruits and vegetables in the country are as under:-

The Ministry of Food Processing Industries is implementing Scheme for Cold Chain, Value Addition and Preservation Infrastructure in the country to provide integrated and complete cold chain and preservation infrastructure facilities without any break, from the farm gate to the consumer. Under the Scheme, financial assistance (grant-in-aid) is provided @ 50% of the total cost of plant and machinery and technical civil works in General areas and @ 75% for NE region and difficult areas (North East including Sikkim and J&K, Himachal Pradesh and Uttarakhand) subject to a maximum of Rs. 10 crore per project.

Scheme for Technology Upgradation/Establishment/Modernization of Food Processing Industries is implemented for setting up of new food processing units as well as technological up-gradation and expansion of existing units for processing of agricultural produce including fruits and vegetables. The scheme envisages financial assistance in form of grants-in-aid to entrepreneurs @ 25% of the cost of Plant & Machinery and Technical Civil Works subject to a maximum of Rs.50 lakh in general areas and @ 33.33% in difficult areas subject to maximum of Rs.75 lakh per project/ unit. However, this scheme has been included as one of the components of National Mission on Food Processing and is being implemented through State Governments with effect from 01-04-2012.

The Scheme of Mega Food Parks being implemented by the Ministry for creation of food processing infrastructure also has the component of storage and processing facilities for fruits and vegetables.

The Department of Agriculture & Cooperation, Ministry of Agriculture is also implementing National Horticulture Mission (NHM) and National Horticulture Board (NHB) Schemes for creation/modernisation/expansion of cold storage facilities and Horticulture Mission for NE & Himalayan States (HMNEH).

Under NHM scheme implemented by Department of Agriculture & Cooperation, financial assistance is provided for taking up various activities related to development of horticulture, marketing infrastructure and post-harvest management including cold storages for fruits and vegetables. For the development of post-harvest management including cold storage subsidy @ 40% (for general areas) and 55% (for hilly and tribal areas) of capital cost of the project is available for both public and private sector enterprises. The subsidy for the private sector is credit linked and back-ended.

National Horticulture Board (NHB) provides back-ended capital investment subsidy to the eligible organizations for creation/modernization/expansion of cold storage/Controlled Atmosphere Storage @ 40% of the project cost in general areas and 55% in case of hilly and scheduled areas for a maximum capacity of 5000 MT per applicant. The scheme is demand driven and is being implemented across the country.

Under HMNEH scheme implemented by Department of Agriculture & Cooperation, financial assistance is provided for taking up

various activities related to horticulture such as development of marketing infrastructure and post-harvest management including cold storages for fruits and vegetables etc. For the development of post-harvest management infrastructure, subsidy 55% of capital cost of the project is available for both public and private sector enterprises. The subsidy for the private sector is credit linked and back-ended.

(b) & (c): The Government is implementing a Scheme for Infrastructure Development for Food Processing: Mega Food Parks since 11th Plan for development of infrastructure facilities to promote food processing sector in the country including rural and backward areas. The primary objective of the Scheme is to provide infrastructure facilities for food processing along the supply chain from the farm to market. The Scheme envisages a cluster-based approach and Hub and Spoke Model comprising of farm proximate facilities such as Collection Centres, Primary Processing Centres (PPC) and a Central Processing Centre (CPC). The projects are implemented by a Special Purpose Vehicle (SPV) comprising of at least 3 members out of which one has to be a food processor. Under the scheme, Grant-in-aid is provided @ 50% of the eligible project cost in General Areas and 75% in Difficult Areas subject to a maximum of Rs. 50.00 Cr. per project. A total of 30 Mega Food Parks have been approved to be set up in various States of the country. The State-wise details of 30 Mega Food Parks are at Annexure- I.

(d): No, Madam.

(e): Does not arise.